

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
STARRED QUESTION NO-*66
ANSWERED ON- 05/12/2025

INFORMATION REPOSITORY ON TRADITIONAL FABRICS AND HANDLOOMS

*66. SMT. SUMITRA BALMIK:

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Ministry has prepared any mapping of traditional handlooms fabrics and designs prevalent across various States of the country;
- (b) if so, the details about various fabrics and designs across the different States of the country along with a write up of its history, functionality, use, details of texture etc; and
- (c) if not, whether the Ministry is planning to undertake such a project?

ANSWER

THE MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of the Rajya Sabha Starred Question No. *66 for answer on 05.12.2025.

(a) to (c): Office of Development Commissioner (Handlooms), Ministry of Textiles under National Handloom Development Programme (NHDP) has taken-up project of ‘Craft Repository’ with National Institute of Fashion Technology, New Delhi for retrieval of traditional knowledge and collation of contemporary research and innovation in textiles.

As part of the project Repository of Indian Textiles and Crafts (RTC) portal was launched in public domain on the occasion of National Handloom Day 7th August, 2023.

A total of 457 Crafts (161-Handlooms & 296- Handicrafts) along with detailed write up have been uploaded on the RTC portal and are available in public domain on www.vastrashilpkosh.in. Brief of the craft, geography & ethnography, process, tools & techniques and other related information for each craft has been compiled and provided in the portal.

Ministry of Textiles promotes the provision of Geographical Indication (GI) of Goods (Registration & Protection) Act 1999, in respect of handloom products of pan India under the scheme Handloom Marketing Assistance (HMA), National Handloom Development Programme (NHDP) wherein financial assistance is provided for meeting the expenses in registering the designs/products, imparting training to personnel of IA and effective enforcement of G.I. registration and organizing seminars, workshops etc.

So far, a total no. of 106 handloom products & 6 products logos have been registered under the GI Act, 1999. Further, 109 handloom product have been registered under One District One Product (ODOP).
